



**Government of Odisha**

**Department of Water Resources**

No.-Irr-II-WRC-172/2022 21718 /WR, Bhubaneswar dated 01-08-2023

**RESOLUTION**

**Subject: Extension of One Time Settlement (OTS) scheme for settlement of arrear water rate of Central/State Government units/organizations and private industrial, commercial & other establishments.**

1. The State Cabinet in its 53<sup>rd</sup> meeting held on 27.12.2022 had approved the Principle of One Time Settlement (OTS) of arrear water rate of Central/State Government units/organizations and private industrial, commercial & other establishments and subsequently a resolution was issued by the Department of Water Resources vide Resolution No. Irr-II-WRC-172/2022-3282/WR on 06.02.2023 and published vide Gazette Notification No. 358 dated 08.02.2023.
2. The Engineer-in-Chief, Planning & Design was the nodal agency for overseeing the whole OTS implementation process. The detailed operational guidelines were issued vide Letter No. WS/WT-PR-2/2020-3357/WS dated 07.02.2023.
3. Some industries, who had failed to apply within the prescribed timeline due to want of time, had approached Department of Water Resources for extension of the OTS scheme so as to enable them to take benefit of the Scheme.
4. The State Cabinet in their 62<sup>nd</sup> meeting held on 21.07.2023 has approved extension of One Time Settlement (OTS) for outstanding water rate dues of Central/State Government Units/Organizations and Private Industrial and other Establishments as below-
  - i. The last date of receipt of application in the OTS Scheme is extended to 30<sup>th</sup> September, 2023.
  - ii. The last date for settlement of the applications received in the OTS scheme is extended to 31<sup>st</sup> March, 2024.

- iii. The Engineer-in-Chief, Planning & Design shall continue as the nodal agency for overseeing the whole OTS implementation process. He shall issue detailed operational guidelines in this regard. Best efforts shall be made by him to conclude the settlement in all respect.

This Resolution shall come into force from the date of issue.

**ORDER**

Ordered that this Resolution be published in an extraordinary issue of Odisha Gazette.

BY ORDER OF GOVERNOR

  
Additional Chief Secretary to Govt.

Memo No. 21719 /WR. Dt. 01-08-2023


Copy forwarded to Director, Printing, Stationery and Publication, Odisha, Cuttack through Secretariat Branch I/C for information and immediate necessary action.

He is requested to publish the above Resolution in extra-ordinary Gazette and furnish 50 copies of the same to this Department immediately.

  
Additional Secretary to Government

Memo No. 21720 /WR. Dt. 01-08-2023

Copy forwarded to the OSD to Hon'ble Chief Minister, Odisha/ Private Secretary to Minister, Water Resources, Commerce & Transport for kind information of Hon'ble Chief Minister and Minister respectively.

  
Additional Secretary to Government

P.T.O.

Memo No. 21721 /WR. Dt. 01.08.2023

Copy forwarded to the OSD to Chief Secretary, Odisha/ PS to Additional Chief Secretary to Govt., Department of Water Resources/PS to Principal Secretary to Govt. Finance Department/ PS to Principal Secretary to Govt., Industries Department for kind information of Chief Secretary, Odisha/ Additional Chief Secretary, Department of Water Resources / Principal Secretary, Finance Department/Principal Secretary, Industries Department respectively.

  
Additional Secretary to Government

Memo No. 21722 /WR. Dt. 01.08.2023

Copy forwarded to the Accountant General, Odisha, Bhubaneswar/DAG, Odisha, Puri for information and necessary action.

  
Additional Secretary to Government

Memo No. 21723 /WR. Dt. 01.08.2023

Copy forwarded to all Departments of Government/ all Heads of the Department/ all Collector & District Magistrates for information and necessary action.

  
Additional Secretary to Government

Memo No. 21724 /WR. Dt. 01.08.2023

Copy forwarded to the FA-cum-Special Secretary to Govt., DoWR/ EIC, WR, Odisha, Secha Sadan, Bhubaneswar/ EIC, P & D, BBSR/Chief Engineer, Minor Irrigation, Bhubaneswar/ all Chief Engineers and Basin Manager/ all Chief Engineers/ all CCEs for information and necessary action.

  
Additional Secretary to Government

Memo No. 21725 /WR. Dt. 01.08.2023

Copy forwarded to All Sections of Department of Water Resources/20 copies to Guard File for information and necessary action.

  
Additional Secretary to Government